

**URGENT**

**GOVERNMENT OF ODISHA  
FINANCE DEPARTMENT**

No 10542 /F,  
FIN-WM-ACCT-0001/2020

Dated 28/03/2020

From

**Sri R. N. Das  
Additional Secretary to Government**

To

**The Additional Chief Secretary/  
Principal Secretary/  
Commissioner-cum-Secretary to Government,  
Forest & Environment Department/Excise Department  
Revenue & Disaster Management Department/  
Energy Department/Commerce & Transport Department/  
Steel & Mines Department/  
Commissioner of Commercial Taxes & GST, Odisha, Cuttack/  
Excise Commissioner, Odisha, Cuttack/  
Transport Commissioner, Odisha, Cuttack/  
All Collectors.**

**Sub:- Limited special arrangement for faster clearing of Cheques/ Drafts received towards State Government revenue on 31<sup>st</sup> March, 2020.**

**Madam/Sir,**

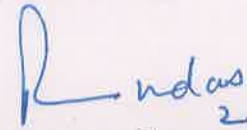
I am directed to enclose Copy of GBD (BHU) No.1601/01.03.007/2019-20 dated 28<sup>th</sup> March, 2020 of the Regional Director, Reserve Bank of India, Bhubaneswar on “**Annual Closing of Government Accounts – Transactions of State Governments – Special Measures for the Current Financial Year (2019-20)**” and to say that taking into account current unprecedented situation that exists across the country, limited special arrangements as outlined below with focus on enabling digital channel of payments/receipts have been put in place by Reserve Bank of India to facilitate reporting and accounting of Government transactions on 31<sup>st</sup> March, 2020 :-

- i. NEFT will be operational 24 hours as hitherto under 24X7 arrangements.**

- ii. RTGS will be kept open till 8 PM and this can also be used by the Government integrated with e-Kuber system of RBI.
- iii. All agency banks have been advised to keep their designated branches open for over the counter transactions related to Government transactions up to normal working hours on 31<sup>st</sup> March, 2020.
- iv. Limited special arrangements will be made to clear Government cheques, if any, received at counters of agency banks and RBI.
- v. Agency banks have been given time up to 12 PM on 1<sup>st</sup> April, 2020 to report Government transactions including GST transactions for 31<sup>st</sup> March, 2020.

Accordingly, subordinate Officers in charge of collection of revenue may kindly be instructed to take necessary steps for expeditious clearance of instruments received towards Government dues on 31<sup>st</sup> March, 2020.

Yours faithfully,

 R. ndas  
28/03/2020

Additional Secretary to Government

Memo No. 10543 F/, Dated 28/03/2020  
Copy forwarded to the Regional Director, RBI, Pandit Jawaharlal Nehru  
Marg, Bhubaneswar for information and necessary action.

*NM 28/03/2020*  
Deputy Secretary to Government

Memo No. 10544 F/, Dated 28/03/2020  
Copy along with copy of the enclosure forwarded to the Director of  
Treasuries and Inspection (Odisha) Bhubaneswar for information and necessary  
action.

*NM 28/03/2020*  
Deputy Secretary to Government

Memo No. 10545 F/, Dated 28/03/2020  
Copy forwarded to all Treasury Officers/Sub-Treasury Officers for  
information and necessary action.

*NM 28/03/2020*  
Deputy Secretary to Government

Memo No. 10546 /F Dated 28/03/2020

Copy forwarded to the Head, State Portal Group, IT Centre, Odisha  
Secretariat for hosting in the Odisha Government website  
[www.odisha.gov.in/finance](http://www.odisha.gov.in/finance) Finance Department.

*NM 28/03/2020*  
Deputy Secretary to Government



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

GBD (BHU) No. 1601/01.03.007/2019-20

March 28, 2020

The Principal Secretary to Government  
Finance Department, Government of Odisha  
Secretariat Building  
Sachivalaya Marg  
Bhubaneswar

Dear Sir,

**Annual Closing of Government Accounts - Transactions of State Government-  
Special Measures for Current Financial Year (2019-20)**

As you are aware, each year, the Reserve Bank of India has been putting in place necessary arrangements and also issuing suitable instructions to banks authorised to carry out Government Business so that the transactions are processed, reported and accounted for in a timely manner on value date i.e. 31<sup>st</sup> March.

2. However, this year, taking into account current unprecedented situation that exists across the country, it has been decided that limited arrangements as outlined below with focus on enabling digital channel of payments/receipts will put in place to facilitate reporting and accounting of government transactions for value date March 31, 2020.

- a. NEFT will be operational up to 2400 hours as hitherto under 24x7 arrangements. In this connection, we invite your kind attention to the guidelines on business and operational parameters for online Government payments and receipts transactions after implementation of NEFT 24x7 (copy attached). intimated to Directorate of Treasuries and Inspection, Odisha vide email dated March 19, 2020.”

Cont.-2

- b. RTGS will be kept open till 2000 hours. This facility can also be used by the Government integrated with e-kuber system of RBI.
- c. All agency banks have been advised to keep their designated branches open for over the counter transactions related to Government transactions up to normal working hours on March 31, 2020.
- d. Limited special clearing arrangements will be made to clear Government cheques, if any, received at counters of agency banks and RBI.
- e. Agency banks has been given time up to 1200 hours on April 01, 2020 to report Government transactions including GST transactions for value date March 31, 2020.

3. We are taking all possible measures to ensure that agency banks would like to clear maximum number of Government transactions reported by their branches up to March 31, 2020 and have been reflected in the accounts of the Government with RBI as on March 31, 2020.

Yours sincerely .



(M K Mall)

Regional Director